

ITEM NO.801

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 12-01-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. Jayes Gaurav. Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

or Respondent(s)

Mr. Garvesh Kabra, AOR
Ms. Aparna Bhat, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 07.02.2024.

(DEEPAK SINGH)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)